

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 14(ND)/2017

IN THE MATTER OF:

| | | |
|------------------------|------|-------------------|
| M/s SAIL | | PETITIONER |
| Vs | | |
| Registrar of Companies | | RESPONDENT |

SECTION:

Under Section 252(3)

Order delivered on 28.07.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the PETITIONER
J I
L

:- Mr. Jaya Tomar, Advocate

For the RD

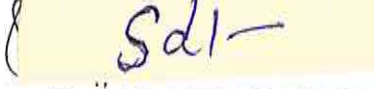
:- Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner is present and request for some time to file the rejoinder. A final opportunity is granted to file the rejoinder within three weeks' time.

Post the matter on 30th August 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**